

RETURN OF ASSETS AND LIABILITIES ON FIRST
APPOINTMENT ON THE 31ST DECEMBER, 2005


1. Name of the Government Servant in full (block letters) **AMIT MANDYAL**
2. Service to which he belongs **H.P. JUDICIAL SERVICE**
3. Total length of service up to date
i) in Non-gazetted rank **THREE MONTHS AND FOURTEEN DAYS**
ii) in Gazetted rank. **GAZETTED RANK.**
4. Present Post held and place of posting **CIVIL JUDGE JUNIOR -
DIVISION CUM JUDICIAL MAGISTRATE
COURT No-2 KASAUJI ATTACHED
WITH Ld. DISTT. & SESSIONS JUDGE
SOLAN.**
5. Total annual income from all sources during the calendar year immediately preceding the 1st January, 2006 **60,000/- (Sixty thousand)**
6. Declaration: **(60,000/- only) in year 2005**

I hereby declare that the return enclosed namely,

Forms I to V are complete, true and correct as on 6-2-2006

to the best of my belief, in respect of information due to be furnished by me under the provision of sub-rule (1) of Rule 18 of the Central Services (Conduct) Rules, 1964.

Date: 6-2-2006


Signature.

Form No. 1

Statement of immovable property on first appointment as on the 31st December 2005 (e.g. Lands, House, Shops, other Bulidings, etc.)

Sl No.	Description of property	Precise location (Name of District, Division, Taluk & Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and bulidings)	Nature of land (in case of landed property.	Extent of interest.	If not in own name, state in whose name held and his/her relationship, if any to the government Servant.
1.	2.	3.	4.	5.	6.	7.

— Nil —

Date of acquisition.	How acquired (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address & connection of the Government Servant, if any, with the person/persons concerned) please see Note 1 below	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority, if any.	Total annual income from the property.	Remarks
8	9	10	11.	12.	13.
— Nil —					

Date 6-2-2006

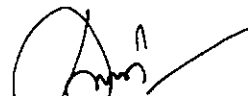

Signature.

Form No. II
Statement of liquid assets on first appointment as on
the 31st December, 2005

- 1) Cash and Bank balances exceeding 3 months' emoluments.
- 2) Deposits, loans advances and investments (such as shares, securities, debentures, etc.)

Sl No.	Description	Name and address of Company, Banks etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Government servant.	Annual income derived	Remarks.
1.	2.	3.	4.	5.	6.	7.
— Nil —						

Date 6-2-2006

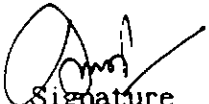

Signature.

Form No. III
Statement of movable property on first appointment as
on the 31st December, 2005

Sl No.	Description of items.	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name, name & address of the person in whose name and his/her relationship with the Government Servant.	How acquired with approximate date of acquisition.	Remarks.
1.	2.	3.	4.	5.	6.

1.	SCOOTER (11 th hand) (BAJAJ CHETAK)	10,000/-	Standing in my name.	Purchased from my personal income from Sh. Dalip Singh in October 2003	
2.	(CAR Maruti) Zen	3,53,000/-	SH. BIR SINGH. Sofale Girdhari Singh R/PH-No. 259/3 Jail-Road Maruli (H.P.)-175001 (FATHER)	Gifted by my father in October 2005 in October 2005 (4-10-05)	
3.	One pair of Bed-Box & mattress			Purchased in Jan Nov. 2004.	
4.	One sofa set				

Date 6-2-2006


 Signature

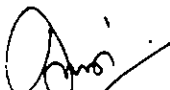
Form No. IV
Statement of Provident Fund and Life Insurance Policy
on 1st Appointment as on 31st December, 2005

Sl No.	Policy No. and date of Policy	Name of Insurance Company.	Sum Insured /date to maturity	Amount of annual premium.	Type of Funds/GPF/CPF Account No.	Closing balance as last reported by the Audit/Accounts Officer along with date of such balance.	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in this column)
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.

1. Policy No. LIC 40,000/- 2555/-
151212691 of India (Forty thousand) Yearly
Date of Commencement 10-2-2003
D.o. Maturity 10-2-2023

2. Policy No. LIC 1,05,000/- 6772/-
151729056 of India (One lac five thousand) Yearly
Date of Commencement 28-9-2005
Date of Maturity 28-9-2025

Date 6-2-2006


Signature

Form No. V
Statement of Debts and other Liabilities on First
Appointment as on 31st December, 2005


Sl No.	Amount	Name and address of creditor	Date of incurring Liability	Detail of Transaction.	Remarks
--------	--------	------------------------------	-----------------------------	------------------------	---------

1. 2. 3. 4. 5. 6.

1.	1,48,000/- (One lac forty thousand eight hundred)	S.B.I. Mandi Branch	28 Sep. 2005	Car Loan	I, have stood Surety to loan and loan is in the name of father Sh. Bix Singh Mandyal.
----	--	---------------------	--------------	----------	---

2. Telephone (Year 1995)
No. - 223505 at Mandi
(land-line)

Date 6-2-2006


Signature.